

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

EP/TCP/ESP/CSA/TCSP/TCSA/NO. 577 / (MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. Sudhir Patodea
V/s.
M/s. Jaibind Synthetics Ltd.

SECTION OF THE COMPANIES ACT: I & BP OF THE
~~Companies Act 1956/2013/I & BP Code 2016.~~

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

Order

TCP 577/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 1.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)